†ITHE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NITIRAJ SINGH CHAUDHARY): (a): Yes, Sir.

(b) It will not be in the public interest to disclose the details.]

पांचवीं योजना के दौरान स्थापित किए जाने वाले उर्वरक संयंत्र

- 934. डा० भाई महाबीर : क्या पैट्री-लियम और रसायन मंत्री यह बताने की कृपा करेगे कि:
- (क) क्या यह सच है कि पांचवी योजना के दौरान जिन 11 नये उर्वरक संयंत्रों को स्थापित करने का विचार है उन सभी का प्रबंध भारतीय उर्वरक निगम के अधीन रखा जायेगाः और
- (ख) यदि हां, तो इस संबंध में ब्यौरा क्या है और यदि नहीं, तो इन संयंत्रों का प्रबंध किस प्रकार करने का विचार है ?

†[FERTILISER PLANTS TO BE SET UP DURING FIFTH PLAN PERIOD

934. DR. BHAI MAHAVIR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether it is a fact that all the new eleven fertiliser plants which are proposed to be set up during the Fifth Plan period will be placed under the management of the Fertilisers Corporation of India: and
- (b) if so, what are the details in this regard and if not, how these plants are proposed to be managed?

पैट्रोलियम और रसायन मंत्रालय में उप-्**मंत्री (श्री दलबीर सिंह**) : (क) जी नहीं ;

(ख) प्रत्येक परियोजना की मलकीयत का निर्धारण किया जायेगा; और जब सभी सम्बद्ध तथ्यों को ध्यान में रखते हुये उनके कार्यान्वयन के लिए अनुमति दी जायेगी। **#ITHE DEPUTY** MINISTER THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) No, Sir.

(b) The ownership of individual projects woluld be determined, as and when they are cleared for implementation, taking into account all relevant factors.1

to Questions

HEAVY WATER PLANT AT NANGAL

935. SHRI **DEBANANDA AMAT:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether it is a fact that the present Heavy Water Plant built at a cost of Rs. 31 crores at Nangal will be scrapped; and
 - (b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) and (b) The question of continued operation of the facilities presently available at Nangal for production of heavy water will be reviewed when the expansion scheme, which is currently under implementation, is completed. In doing so, all relevant factors like availability of power, economics of production, etc. will be kept in view.

INVESTMENT BY PUBLIC FINANCIAL INSTITU-TIONS IN INCHEK TYRES LTD. AND NATIONAL RUBBER MANUFACTURING COMPANY LTD.

936. SHRI DWIJENDRALAL SEN GUPTA:

SHRI BHUPESH GUPTA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) The total investments by the different public financial institutions in M/s. Inchek Tyres Ltd. and M/s. National Rubber Manufacturing Co. Ltd. and the investments of the House of 'Mukherjees' in each concern:
- (b) the cumulative loss sustained by each of the two concerns so far; and
- (c) whether the State Bank of India has given any loan to any of the said two companies in course of the last two months?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND AFFAIRS (SHRI D. R. **COMPANY** CHAVAN): (a) The holdings of L.T.C, and Industrial Development Bank of India in the share capital of

Inchek Tyres Ltd. and National Rubber Manufacturers Ltd. are as indicated below:
(In lakhs of Rs.)

			Inchek Tyres Ltd.		National Rubber Mfrs. Ltd.	
· · · · · · · · · · · · · · · · · · ·			Equity	Pref.	Equity	Pref.
L.I.C. (as on 31-3-72)	• . • .		7 ·49		30 · 31	
U.T.I. (as on 30-6-72) .	. ` .	¥.e	9 ·38	.,	, 15·17	
I.D.B.I. (as on 30-6-72)			***	4 ·90	•	
			16.87	4 .90	45 · 48	

The various loans given by the public financial institutions to these two companies are as follows:

Inchek Tyres Ltd.

As on 30-6-72, the secured loan from Industrial Finance Corporation of India stood at Rs. 124-62 lakhs (excluding interest). The Industrial Finance Corporation had also guaranteed an unsecured loan on deferred payment account from Techno Export Foreign Trade Corporation, Czechoslovakia which stood at Rs. 99-20 lakhs (excluding interest) as on 30-6-72.

National Rubber Manufacturers Limited

As on 31-12-71 secured loan from Industrial Finance Corporation of India stood at Rs. 64 ·74 lakhs (excluding interest) while loan from U.P. State Industrial Corporation was Rs. 3 ·06 lakhs (excluding interest). Besides, Industrial Finance Corporation has guaranteed an unsecured loan from Techno Export Foreign Trade Corporation of Czechoslovakia on deferred payment account, which stood at Rs. 30 ·93 lakhs (excluding interest).

The total investments in equity capital of the 2 companies by their directors whose sur names are Mukerjees together with those of their relatives and the companies controlled by them, according to the latest information available are:

Inchek Tyres Ltd. Rs. 7.05 lakhs.

National Rubber
Manufacturers Ltd. Rs. 36.19 lakhs.

(b) The accumulated losses sustained by the two companies are as follows:

Inchek Tyres Ltd.
(as on 30-6-72)
Rs. 225 ·21 lakhs
National Rubber
Manufacturers Ltd.
(as on 31-12-71)
Rs. 9 ·02 lakhs

(c) It is not possible to get this information from the State Bank of India as it is against the law, practice and usage for a bank to divulge information about its individual constituents.

ंउज्जैन में 'श्री सिन्थैटिक्स' का कार्यकरण

236. श्री वीरेन्द्र कुमार सखलेचाः क्या औद्योगिक विकास तथा विज्ञान और प्रौद्योगिकी मंत्री यह बताने की कृपा करेंगे कि:

- (क) उज्जैन में स्थापित 'श्री सिन्थैं-दिक्स' का दैनिक उत्पादन कितना है और उक्त कारखाने में स्थायी और अस्थायी कर्मचारियों की कुल संख्या कितनी है;
- (ख) उक्त संयंत्र के उत्पादों पर कितना उत्पादन शुल्क वसूल किया जा रहा है; और
- (ग) उक्त संयंत्र में बिजली और पानी की दैनिक खपत कितनी है और क्या इस संयंत्र को बिजली और पानी सामान्य अथवा †Transferred from the 3rd May, 1973,